

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

FOR THE ATTENTION OF THE CREDITORS OF LUDHIANA TALWANDI TOLL ROADS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	LUDHIANA TALWANDI TOLL ROADS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	20 th December 2010
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45203MH2010PTC211120
5.	Address of the registered office and principal office (if any) of corporate debtor	513/A, 5th Floor, Kohinoor City, Kirol Road, L.B.S. Marg, Off Bandra-Kurla Complex, Kurla (W), Mumbai – 400070, Maharashtra
6.	Insolvency commencement date in respect of corporate debtor	19 th June 2025
7.	Estimated date of closure of insolvency resolution process	16 th December 2025
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Vikram Kumar Reg No IBBI/IPA-001/IP-P00082/2017-2018/10178
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Vikram Kumar Sector B-1/ 1748, Vasant Kunj, Near MTNL Office, New Delhi-110070 Email: vikramau@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Vikram Kumar Sector B-1/1748, Vasant Kunj, Near MTNL Office, New Delhi-110070 Email: cirp.ludhiana.ttrpl@gmail.com
11.	Last date for submission of claims	3 rd July 2025
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/en/home/downloads Physical Address: NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Ludhiana Talwandi Toll Roads Private Limited on 19th June 2025.



The creditors of Ludhiana Talwandi Toll Roads Private Limited are hereby called upon to submit their claims with proof on or before 3rd July 2025 to the Interim Resolution Professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

The image shows a handwritten signature in blue ink on the left and a circular official stamp on the right. The stamp contains the text 'INTERIM RESOLUTION PROFESSIONAL' around the perimeter and 'IBBI' in the center.

(Vikram Kumar)

Interim Resolution Professional of Ludhiana Talwandi Toll Roads Private Limited

Reg No IBBI/IPA-001/IP-P00082/2017-2018/10178

AFA No. AA1/10178/02/311225/107739, Valid till 31.12.2025